

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10065/2020 (HEARING) IA/1/2019		Chaithra.T.V. Vs Srikanth.R.	H.M.MANJUNATH
2	M.C. 10020/2020 (EVIDENCE.)		Gangadhar Vs Manjula	Syed Nisar Ulla
3	M.C. 10164/2020 (EVIDENCE.) IA/1/2016		Ramachandrappa @ Ramanna Vs C.S.Suguna	M.KRISHNAMURTHY
4	M.C. 10173/2020 (EVIDENCE.) IA/1/2017		Prakash G Vs Lakshmi @ Shoba	T.C.PRAVEEN
5	M.C. 10175/2020 (EVIDENCE.)		Manjunatha Vs Shobha @ Nethravathi	T.K.Hanumantharaju
6	R.A. 10094/2019 (ARGUMENTS) IA/1/2019		Kempegowda.S.B. Vs Venkatamma @ Sheshakkamma	M.KRISHNAMURTHY
7	Misc 10046/2020 (FIRST HEARING)		GOPALAI AH Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
8	Misc 10047/2020 (FIRST HEARING)		N. RAMACHANDRA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
9	Misc 10048/2020 (FIRST HEARING)		RANGA SWAMAI AH Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
10	Misc 10049/2020 (FIRST HEARING)		AKKAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
11	Misc 10050/2020 (FIRST HEARING)		LAKSHMAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Misc 10051/2020 (FIRST HEARING)		LAKSHMINARASAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
13	Misc 10052/2020 (FIRST HEARING)		PUTTAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
14	Misc 10053/2020 (FIRST HEARING)		JAYAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
15	Misc 10054/2020 (FIRST HEARING)		SONNAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
16	Misc 10055/2020 (FIRST HEARING)		SRINIVASA MURTHY Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
17	A.P. 10015/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K.G. NANJAPPA	SRI.PRAKASHA ANGADI. B.V
18	A.P. 10016/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.K.B. KEMPAIAH	SRI.PRAKASHA ANGADI. B.V

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Case List Date: 02-09-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
19	A.P. 10017/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI HANUMANTHARAYAPPA	SRI PRAKASHA ANGADI. B.V
20	A.P. 10018/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI VENKATESH	SRI PRAKASHA ANGADI. B.V
21	A.P. 10019/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. KEMPAMMA	SRI PRAKASHA ANGADI. B.V
22	A.P. 10020/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. GANGAMMA	SRI PRAKASHA ANGADI. B.V
23	A.P. 10021/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI MUNIYAPPA	SRI PRAKASHA ANGADI. B.V
24	A.P. 10022/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. MUNIRATHNAMMA	SRI PRAKASHA ANGADI. B.V
25	A.P. 10023/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. HANUMAKKA	SRI PRAKASHA ANGADI. B.V

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 02-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	A.P. 10024/2020 (FIRST HEARING) IA/1/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR <b>Vs</b> SMT. ANSUYAMMA	SRI.PRAKASHA ANGADI. B.V
27	M.A. 10013/2020 (FIRST HEARING)		PAPAKKA <b>Vs</b> MUNIRATHNAMMA @ LAKSHMAMMA	M.G.VIJAYENDRA KUMAR

**Cases listed below are adjourned due to Covid 19**

28	M.C. 10151/2020 (NOTICE) IA/1/2019	15-10-2020	Krishnapa <b>Vs</b> Harshavardana	C.Gangadhara
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IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.


**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**

**Chandrashekhar C**

**IV ADDL. DISTRICT AND SESSIONS JUDGE**

**Cause List Date: 02-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 10104/2020 (ORDERS)		SRI. M.J.JOSH Vs STATE BY DODDABELAVANGALA POLICE STATION	SRI. K. LAKSHMI NARAYAN AND N. RAMYA

  
IV Addl. District & Sessions Judge  
Bangalore Rural District Sit at  
Doddaballapura,

**Cause list dated: 02.09.2020**  
**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura**  
**15+15+15 = 45 Cases**

**MORNING SESSION**

Sl.	Case. No.	Stage
1	O.S.No.198/2006	Hearing on I.A
2	O.S.No.110/2007	For Arguments
3	O.S.No.421/2007 C/w 50/2011	Hearing on I.A
4	O.S.No.130/2008	Hearing on I.A
5	O.S.No.154/2008	Hearing on I.A
6	O.S.No.181/2008	Hearing on I.A
7	O.S.No.151/2011	Hearing on I.A
8	O.S.No.182/2011	Hearing on I.A
9	O.S.No.253/2011	For Arguments
10	O.S.No.398/2013	Hearing on I.A
11	O.S.No.28/2014	Hearing on I.A
12	O.S.No.107/2010	Hearing on I.A
13	O.S.No.7/2016	Hearing on I.A
14	O.S.No.20/2016	Hearing on I.A
15	O.S.No.34/2016	Hearing on I.A

**AFTERNOON SESSION**

16	O.S.No.54/2016	Hearing on I.A
17	O.S.No.69/2016	Hearing on I.A
18	O.S.No.141/2016	Hearing on I.A
19	O.S.No.105/2016	For Arguments
20	O.S.No.168/2016	Hearing on I.A
21	O.S.No.166/2016	Hearing on I.A
22	O.S.No.5/2017	Hearing on I.A
23	O.S.No.86/2017	Hearing on I.A
24	O.S.No.412/2018	Hearing on I.A
25	O.S.No.290/2019	Hearing on I.A
26	O.S.No.358/2019	Hearing on I.A
27	O.S.No.327/2018	For Arguments
28	O.S.No.304/2018	Orders on I.A
29	FDP.NO.20/2011	Hearing on I.A
30	M.C.No.49/2020	Hearing on I.A

Place: Doddaballapura  
Dated: 01.09.2020

*[Signature]*  
01.9.2020  
Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

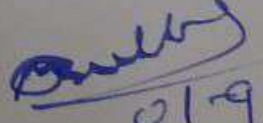
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**Cause list dated: 02.09.2020**

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura**

<b>Sl.No.</b>	<b>FOR ISSUES</b>	
01	O.S.No.197/2012	For Addl. Issues
02	O.S.No.10/2016	For Addl. Issues
03	O.S.No.18/2016	For Issues
04	O.S.No.225/2016	For Issues
05	O.S.No.29/2016	For Issues
06	O.S.No.285/2016	For Issues
07	O.S.No.295/2017	For Issues
08	O.S.No.15/2016	For Issues
09	O.S.No.424/2016	For Issues
10	O.S.No.144/2017	For Issues
11	O.S.No.293/2017	For Issues
12	O.S.No.390/2013	For Issues
13	O.S.No.45/2017	For Issues
14	O.S.No.310/2019	For Issues
15	O.S.No.374/2019	For Issues

Place: Doddaballapura  
Dated: 01-09-2020

  
01.9.2020  
Prl. Senior Civil Judge & JMFC  
Doddaballapura

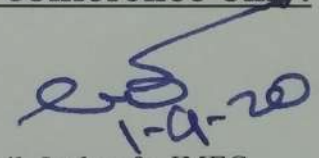
**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 02-09-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 437/2015	HEARING	DKL	ANL
2	OS 303/2015	HEARING	ANL	RL,KNG
3	OS 335/2018	HEARING	ANG	DN
4	OS 215/2020	HEARING	ARR	--
5	OS 201/2015	HEARING	LS	RM
6	OS 411/2015	HEARING	NB	SES
7	OS 321/2009	HEARING	BSV	ANG,VC
8	OS 193/2018	HEARING	DKL	DAS
9	OS 473/2018	HEARING	ARR	BHC
10	OS 145/2018	HEARING	SAK	DAS
11	OS 383/2019	HEARING	LS	DAS
12	OS 13/2011	HEARING	BSM	NL,LS
13	PCR 201/2019	HEARING	SRSP	--
14	OS 651/2008	ARGUMENT	HM	EXPARTE
15	OS 163/2017	HEARING	GV	SN

**AFTERNOON SESSION**

1	OS 381/2013	HEARING	SN	RM
2	OS 419/2018	HEARING	MC	YSR
3	OS 11/2014	HEARING	GM	JBD,HMS
4	OS 523/2018	HEARING	MJ	KNS,BMNG
5	OS 377/2009	HEARING	MND	MKM
6	OS 335/2019	HEARING	AK & GS	MGV
7	OS 83/2015	ISSUES	RRK	LS
8	OS 517/2015	ISSUES	MKM	AK
9	OS 39/2017	ISSUES	BSM	VV
10	OS 241/2019	ISSUES	DMR	LS
11	OS 273/2017	ISSUES	DKL	RBG
12	OS 539/2013	ISSUES	BSV	MM
13	OS 465/2015	DEF.EVIDENCE	MM	CN
14	OS 295/2018	ORDER	DEVNAS	DN
15	CC 283/2011	ORDER	A.PP	HMM

**NOTE: Evidence will be recorded through Video conference only.**

  
 1-9-20  
 Prl. Civil Judge & JMFC  
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High court of Karnataka.